

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No. 334 of 2020

Grace Tirkey. ... ..Petitioner  
-Versus-  
The State of Jharkhand & Anr. ... ..Opp. Parties

-----  
**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Manoj Kumar Mishra, Advocate.  
For the Opp. Parties : Mr. Aashish Shekhar, A.C. to S.C. (Mines) II.

**04/ 26.03.2021**

It has been submitted by the learned Counsel for the State Mr. Aashish

Shekhar that order of the Court has already been complied with.

However, since no show-cause has been filed, he prays for some time to bring on record the compliance report by way of show-cause.

Prayer is allowed.

Put up this case three weeks after ***"Holi"*** holidays.

**[Dr. S.N.Pathak, J.]**

P.K.S.